

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


23

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) SR No. 4614/230/HDB/2017
NAME OF THE COMPANY	Invensys Development Center India Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Raju for VS Raju for applicant	Advocate	vbraju@gmail.com 9849120947	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. V.B. Raju on behalf of Mr. VS Raju learned counsel for the applicant. The learned counsel for the applicant requested time to comply with the office objections.

Post the case on 13.12.2017.


Member (Technical)


Member (Judicial)